

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 102 (ND)/2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.11.2017

NAME OF THE COMPANY: Parvinder Singh Sawhney Vs. M/s Sawhney
Export House Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): Mr. Manoj Kumar Garg, Mr. Sidhartha Patra and Mr.
Achint Gupta, Advocates

For the Respondent(s): Mr. Nibruti Samal, Advocate

ORDER

Re-notify this case on 6th December, 2017 for further consideration.

Sd-

(S. K. Mohapatra)
Member (T)

Ina

(Ina Malhotra)
Member (J)